

Filling up of vacant posts under NRHM in Uttar Pradesh

†*85. SHRI JUGUL KISHORE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of the posts sanctioned by the Central Government for the year 2014-15 in Uttar Pradesh under the National Rural Health Mission (NRHM);

(b) the reasons for not filling up these posts, till date;

(c) the number of vacant posts of SC/ST and the details thereof; and

(d) whether there is any plan to fill the vacant posts of SC/ST through a drive?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SHRIPAD YESSO NAIK): (a) The details of various major contractual posts sanctioned for the year 2014-15 under National Rural Health Mission along with in-position and vacancy status, as per information received from the State of Uttar Pradesh (UP), is given in the Statement (*See* below). Public Health being a State subject, the primary responsibility to provide health care services to the citizens lies with State/UT Governments. However, Financial and technical support is extended to States/UTs under National Health Mission (NHM) to strengthen their healthcare system, including support for provision of health human resource on contract basis, based on the proposals submitted by the States/UTs in their Programme Implementation Plans (PIPs).

(b) Filling up of the vacant posts is a continuous process after completing the required formalities. Various advisories have been issued from time to time to the State to fill up the vacant posts. The issues of how many positions are required and the process of filling them up is undertaken by the State/UT Governments. Government of India only facilitates the process and provides financial and technical support. As per information received from the State of UP, many posts remain unfilled, as candidates (mainly specialists, medical officers and female staff) are reluctant to join in rural/remote areas due to various reasons like low honoraria, lack of proper stay and transportation facilities, security etc.

(c) and (d) This information is not maintained Centrally at Government of India level. Further, as per information received from the State of UP, the number of vacant posts of SC/ST is not maintained at the State level as recruitments are done at District level through District Health Society and category wise details are maintained at the respective district. The State of UP has reported that reservation policy for SC/ST is being followed by District Health Societies for filling up all the contractual sanctioned position under NHM, UP.

†Original notice of the question was received in Hindi.

Statement

*Major contractual HR positions sanctioned under NRHM in the
State of UP for FY 2014-15*

Sl.No.	Category	Sanctioned	In-Position	Vacant
1.	Medical Officers (MBBS)	783	370	413
2.	AYUSH Doctors	4544	3778	766
3.	BDS	664	550	114
4.	Specialists	724	138	586
5.	Staff Nurse/ANM	13218	9665	3553
6.	Paramedics/Pharmacists	2934	2237	697
7.	Family Welfare/AFHS Counsellors	975	603	372
8.	District Programme Management Unit	300	274	26
9.	Block Programme Management Unit	3280	3009	271
10.	Other Administrative/ Programme Staff	190	85	105
11.	National Programmes (IDSP, NLEP etc.)	808	393	415
TOTAL		28420	21102	7318

Additional funds to PSBs

*86. SHRI S. THANGAVELU: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government is considering to infuse additional ₹ 11,500 crore in Public Sector Banks (PSBs) in this financial year, if so, the details thereof; and

(b) whether it is also a fact that Government intends to provide about ₹ 57,000 crore to Public Sector Banks for recapitalisation over the next two fiscals to meet global capital adequacy norms and for growth, if so, the details thereof?

THE MINISTER OF FINANCE (SHRI ARUN JAITLEY): (a) and (b) Government has been infusing capital in Public Sector Banks (PSBs) with twin the credit requirement of the productive sectors of economy as well as to maintain regulatory capital